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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA


CA (CAA) No. 698/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>RD</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	Kalpataru Housefin & Trading Pvt. Ltd. & Ors.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Bhutera, Advocate }  
N. GURUMURTHY, FCA }

APPLICANTS }  
  
3/8/2018

S.No.07 – CA (CAA) No.698/KB/2018– Kalpataru Housefin & Trading Pvt. Ltd. & Ors.

**ORDER**

Ld. Counsel appeared and Ld. FCA appeared on behalf of the petitioner.

Perused the records.

Fixed for further consideration on **Thursday, 6th September, 2018.**

Sd

(Madan B. Gosavi)  
Member (Judicial)